

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 91 of 2011**

**Dated: 12 July, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Haryana Power Generation Corporation Limited ... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission & Ors. ....Respondent(s)**

**Counsel for the Appellant(s): Mr. Pradeep Dahiya**

**ORDER**

**Admit.** Issue notice to the Respondents returnable on  
29.08.2011. Dasti service is permitted.

Post the matter on **29.08.2011.**

( V.J. Talwar )  
Technical Member

(Justice M. Karpaga Vinayagam )  
Chairperson

TS/KS